## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.Company Appeal No. 02/(MAH)/2014 CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES: Shri Sudhirkumar Gupta

M/s. Visagar Polytex Ltd.

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act 1956.

NAME DESIGNATION

Dr S. K. Jania PCs for Meeter Resp congrany

Adu for J. Mandham'

2 1: tioner. S. No. 2 Adr. Jairam Chandrami Adw for alw Adw. Chisag Balsara Petitioner. ilb Lescin Associatos.

## Common Order CP No.04/111A/CLB/MB/MAH/2012 Company Appeal No. 02/58-59/CLB/MB/MAH//2014

At the request of the Petitioner, list this matter for hearing peremptorily directing the Petitioner side to argue this matter on the next date of hearing.

List this matter for hearing on 10.11.2016.

sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)